

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.69/BB/ 2017	-	Admission	230/232	Redprairie Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Shreyan A
for VGB Associates
9036118414

Petitioner

Shreyan

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Counsel for Petitioner requested the Tribunal to order Notices to the O.L/ROC/R.D/Income Tax authority/RBI and further requested to order for publication in **The Hindu**, English Daily Bangalore Edition, and in **Kannada Prabha**, Kannada Daily Bangalore Edition. Accordingly, notice is ordered to the above authorities as well publication in **The Hindu**, English Daily Bangalore Edition, and in **Kannada Prabha**, Kannada Daily Bangalore Edition and the publication shall be within 10 days before the date of hearing. Hearing date is fixed on 22/11/2017. Petitioner Counsel to file address of Income Tax Department and also PAN of the Company in the registry. Registry is directed to prepare notices and the petitioner counsel to collect the same and to issue on the above authorities.


Member (T)


Member (J)